



1

MCRC-42498-2024

IN THE HIGH COURT OF MADHYA PRADESH  
AT GWALIOR

BEFORE

HON'BLE SMT. JUSTICE SUNITA YADAV

ON THE 15<sup>th</sup> OF OCTOBER, 2024

MISC. CRIMINAL CASE No. 42498 of 2024

*JEETU JHA @ JEET*

*Versus*

*THE STATE OF MADHYA PRADESH*

.....  
Appearance:

Shri Anant Kumar Bansal - Advocate for the applicant.

Shri APS Tomar - Public Prosecutor for respondent/State.

Shri Dharmendra Rishishwar - Advocate for the complainant.

.....  
ORDER

Learned counsel for the applicant prays for withdrawal of this first bail application filed under Section 483 of BNSS, 2023

Prayer is accepted.

The application is **dismissed as withdrawn.**

(SUNITA YADAV)  
JUDGE

AK/-